

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-345/2012/ 3559 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge, Dima Hasao.

Dated 29<sup>th</sup> June, 2019

Sub:- **Earned leave.**

Ref:- Your Memo No. DJ/DH/I-1/2019/8507/Estt Date 25.06.2019

Sir,

With reference to the above, I am directed to inform your that, your prayer for 6 (six) days Earned Leave w.e.f. 01.07.2019 to 06.07.2019 prefixing 30.06.2019 and suffixing 07.07.2019 (being Sundays) along with permission to leave headquarter from the evening on 29.06.2019 till the evening of 07.07.2019, has been granted. The senior most Judicial officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-345/2012/\_\_\_\_\_/A, dated

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.  
A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Relax*